

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(IBC)/54/KOB/2023
SECTION	SECTION 95 IBC R/W NCLT RULE 7 (2) AAA
NAME OF PARTIES	THE SOUTH INDIAN BANK LTD V/S MR. ARUN MATHEWS PHILIP.
PETITIONERS ADVOCATE/ PROFESSIONAL	M/S K N SIVASANKARAN & ASSOCIATES.
RESPONDENTS ADVOCATE/ PROFESSIONAL	SANKAR P PANICKER, SAJEEV MATHEW, RENU SAJEEV, GOPIKA GOPINATH.

12th JULY 2024

O R D E R

IA(IBC)/199/KOB/2024 in CP(IBC)/54/KOB/2023

Learned Counsel, Mr. Sankar P Panickar appears virtually on behalf of the Applicant and submitted that the W.P.(C). 14220/2024 is pending and progressing before the Hon'ble High Court of Kerala.

Learned Counsel Mr. Akhil Suresh appears on behalf of RP and submits that no stay is granted till date in the said Writ Petition pending before the Hon'ble High Court of Kerala.

Counsel for the Applicant is directed to produce a copy of the stay order, if any in the said Writ Petition. List this matter for further consideration on **09.08.2024**.

IA(IBC)/184/KOB/2024 in CP(IBC)/54/KOB/2023

List this matter for further consideration on **09.08.2024**.

CP(IBC)/54/KOB/2023

Learned Counsel, Ms. Sandhra S appears virtually on behalf of the Financial Creditor. Learned Counsel, Mr Sankar P Panickar appears virtually on behalf of the Personal Guarantor. Learned Counsel, Mr. Akhil Suresh appears virtually on behalf of the RP. List this matter for further consideration on **09.08.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**